

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
SAURASHTRA SPECIALITIES PRIVATE LIMITED**


RELEVANT PARTICULARS		
1.	Name of corporate debtor	Saurashtra Specialities Private Limited
2.	Date of incorporation of corporate debtor	19.07.2001
3.	Authority under which corporate debtor is incorporated / registered	RoC-Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U24133GJ2001PTC039805
5.	Address of the registered office and principal office (if any) of corporate debtor	Survey No. 196, National Highway 8-B, Navagam, Anandpar, Rajkot – 360 003, Gujarat
6.	Insolvency commencement date in respect of corporate debtor	31.10.2022 (order uploaded on NCLT Website-02.11.2022)
7.	Estimated date of closure of insolvency resolution process	30.04.2023
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Ashish Shah Reg. No.: IBBI/IPA-002/IP-N00214/2017-18/10666
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 402, 4 th Floor, Shaival Plaza, Gujarat College Road, Ellisbridge, Ahmedabad – 380 006. Email ID: ashish@ravics.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 402, 4 th Floor, Shaival Plaza, Gujarat College Road, Ellisbridge, Ahmedabad – 380 006. Email ID: ssplirp@gmail.com
11.	Last date for submission of claims	14.11.2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms are available at and (b) Details of authorized representatives are available at:	Web link: https://www.ibbi.gov.in/home/downloads Physical Address: 402, 4 th Floor, Shaival Plaza, Gujarat College Road, Ellisbridge, Ahmedabad – 380 006. Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Saurashtra Specialities Private Limited on 31.10.2022 (order uploaded on NCLT Website on 02.11.2022).

The creditors of Saurashtra Specialities Private Limited, are hereby called upon to submit their claims with proof on or before 14.11.2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


(Ashish Shah)

Interim Resolution Professional

Saurashtra Specialities Private Limited

Reg. No.: IBBI/IPA-002/IP-N00214/2017-18/10666

AFA Issued by ICSI-IIP valid till 23.11.2022 (Renewal Applied)

Date: 03.11.2022
Place: Ahmedabad